

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

233. RST.A /30/2023 C.P. (IB)/354(MB)2021

**IN THE MATTER OF**

Thin Computing Solutions Private Limited ... Petitioner

Vs

Forbes Technosys Limited ... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 06.11.2023**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant: CS PS THAKRE (VC)

For the Respondent:

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**ORDER**

Due to paucity of time, the matter could not be heard. List on **06.12.2023.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/z/